

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 02.05.2019 (THURSDAY)

Court II
02: 00 PM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Review Application No. 10 of 2019 in Comp. App. (AT) No. 387 of 2018	Mallina Bharathi Rao Vs. Gowthami Solvent Oils Ltd. & Ors.	Nikhil Nayyar	Savar Mahajan(R1)

For Hearing (Part Heard)

2.	Comp. App. (AT) No. 44 of 2018	Suman Dhir & Ors. Vs. Gyan Ganga Educational Institute Pvt. Ltd. & Ors.	Dheeraj Kumar Garg Harshavardhan Topre VatsalaKak	JeeveshNagrath Hitesh Sachar Anju Jain
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By Order
-sd/-
Registrar

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